Suppl. Cause List No. 1 Sr. No. 03

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 53/2020

Muzaffar Ahmed Bhat

...Applicant

Through:-Mr. Jagpaal Singh, Advocate

v/s

Narcotics Control Bureau Zonal Unit Jammu

...Non-applicant

Through :- Mr. Vishal Sharma, ASGI

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

MMU & KAS

UIGH ORDER

Mr. Vishal Sharma, learned ASGI seeks and is granted last opportunity to file objections to the bail application.

List on 16.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 02.06.2020 Shammi